

**IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI  
COURT NO.III**

**C.P. 883/2016**

**IN THE MATTER OF:**

**M/s. Holistic Dentistry Private Limited**

**.....PETITIONER**

**SECTION :**

**Under Section 391 (1) to 394**

**Order delivered on 27.7.2017**

**Coram :**

**R. VARADHARAJAN,  
Hon'ble Member (Judicial)**

**For the Petitioner/applicant : -**

**For the Respondent : -**

**For Regional Director (NR) : Mr. Manish Raj, Company Prosecutor**

**For Official Liquidator : Ms. Chetana Kandpal, Company Prosecutor**

**ORDER**

Due to paucity of time arising out of Special Bench sitting, despite the Counsel for the parties being present, the matter was not able to be taken up. Hence, at the joint request of the parties, the matter is posted for hearing on 11.8.2017.

  
**(R. VARADHARAJAN)  
MEMBER (JUDICIAL)**

Surjit  
27.7.2017